

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 624/94.

Date of Order: 2-6-94.

Between:

K.v.Prasada Rao.

.. Applicant.

and

1. Union of India, rep. by  
General Manager, S.E.Rly,  
Calcutta-43.
2. Chief Personnel Officer,  
S.E.Rly, Calcutta-43.
3. Chief Project Manager,  
S.E.Rly, visakhapatnam.

.. Respondents.

For the Applicant: Mr.Y.Subrahmanyam, Advocate

For the Respondents: Mr.C.venkatamalla Reddy, SC for Rlys.

CORAM:

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER(JUDL)

AND

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMIN)

The Tribunal made the following Order:-

Heard both the sides. As this is a fit matter for adjudication, admit the OA. Eight weeks time is granted for the respondents to file their counter. List the OA for final hearing on 4.8.94.

Heard both the sides on interim relief. After hearing both the counsel, we direct the respondents that any promotions that are made would be subject to the result of this OA and the same shall be indicated in the promotion orders, if any promotions are made.

*Asst. Registrar*  
Deputy Registrar(J)CC

To

1. The General Manager, Union of India, S.E Rly, Calcutta-43.
2. The Chief Personnel Officer, S.E.Rly, Calcutta-43.
3. The Chief Project Manager, S.E.Rly, visakhapatnam.
4. One copy to Mr. Y.Subramanyam, Advocate, CAT.Hyd.
5. One copy to Mr.C.venkatamalla Reddy, SC for Rlys. CAT.Hyd.
6. One spare copy.

pvm

TEMPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. C. RTHI : MEMBER(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY  
MEMBER(CUDL)

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER(A)

Dated: 2-6-1994.

~~ORDER/JUDGMENT.~~

M.A./R.A/C.A. No.

in

O.A.No. 624/94.

T.A.No. (W.P. )

Admitted and Interim Directions  
Issued.

Allowed post on 4/8/94

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

Central Administrative Tribunal  
DESPATCH  
9 JUN 1994  
HYDERABAD BENCH